

**Decline in Production of Computers**

\*440. SHRIMATI BASAVA  
RAJESWARI :  
SHRIMATI VASUNDHARA  
RAJE :

Will the PRIME MINISTER be pleased to state :

(a) whether the production of mini, micro and personal computers has witnessed a sharp decline in the year 1990-91;

(b) if so, the reasons therefor; and

(c) the remedial steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) : (a) No, Sir. The production of Mini Computers/Micro Computers and Personal Computers has gone up from 90,900 nos. in the year 1989-90 to 95,750 nos. in the year 1990-91.

(b) and (c) Do not arise.

[*Translation*]

**Difference in rates of items in Kendriya Bhandar and Super Bazar**

\*441. SHRI SURYA NARAYAN YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether there is any difference in the rates of items sold through Kendriya Bhandar, mobile vans of the Delhi Administration and the Super Bazar;

(b) if so, whether same item of a company is being sold at different rates by all the three agencies;

(c) if so, the reasons therefor; and

(d) whether the mobile vans of the Delhi Administration are being provided with some subsidy by the Government to sell the same items at less prices; and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) to (c) Yes, Sir. There is some difference at times in the rates of some items of a company sold by Super Bazar, Kendriya Bhandar, Delhi State Civil Supplies Corporation and Delhi Cooperative Wholesale Stores Ltd. on account of trade practices followed by the different agencies. The variation in prices depend on the date of purchase by them from respective companies or their authorised Distributors/Stockists from time to time. Due to frequent change in the market rates of the item sold by the company the institutions have to fix the price depending on the price prevailing on the date of goods purchased by them and also due to difference in overhead expenses. Because of the above reasons there is marginal difference in the selling rates of some items of a company.

(d) No, Sir.

[*English*]

**Revision of Wages in M/s. Burn Standard Co.**

442. SHRI HARADHAN ROY : Will the PRIME MINISTER be pleased to state :

(a) the date on which the last wage agreement was arrived at for the workmen of Refractory and Ceramic Groups of M/s. Burn Standard Co.

functioning under Bharat Bhari Udyog Nigam Ltd.:

(b) whether the workers submitted jointly and separately a Charter of Demands for wage revision etc.:

(c) if so, the action taken thereon; and

(d) if not, the reasons therefor and when the matter is likely to be settled?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON):** (a) A Statement is enclosed.

(b) Yes, Sir.

(c) and (d) In view of continuing losses and financial constraints the Company is not in a position to revise the wages of these loss making refractory and ceramic units till such time their financial position improves.

#### STATEMENT

The dates of last wage settlement in respect of refractory units of M/s. Burn Standard Company Limited a subsidiary of Bharat Bhari Udyog Nigam Limited, are as under :—

(i) Raniganj Group of Works	24-10-1979
(ii) Gulfarbari Works	24-10-1979
(iii) Niwar Works	11-9-1979
(iv) Jabalpur Works	22-9-1979
(v) Salem Works	
(a) Daily rated workers	19-10-1990
(b) Monthly rated staff	16-4-1991

[*Translation*]

#### Supply of Foodgrains to Ration Depots

\*443. **SHRI RAJENDRA KUMAR SHARMA:** Will the Minister of FOOD be pleased to state :

(a) the total quantum of foodgrains available with the Government

at present;

(b) whether, keeping in view the increasing requirements, the Government propose to supply more quantity of foodgrains to ration depots, and

(c) if so, the details thereof?

**THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI):** (a) The foodgrains stocks with Food Corporation of India were 19.8 million tonnes as on 1st July, 1991.

(b) and (c) The allocations of foodgrains are made on month to month basis to State Governments after due consideration of the requirements received from them.

[*English*]

#### Joint Ventures in Deep-Sea-Fishing

\*444. **SHRI MUKUL WASHNIK:** Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the measures taken to encourage 100 per cent export-oriented units in deep-sea-fishing:

(b) the number of proposals pending with the Union Government for setting up joint ventures in deep-sea-fishing; and

(c) the steps contemplated by the Union Government to expedite clearance to the proposals?

**THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):** (a) In order to encourage 100% Export Oriented Units (EOU) in Deep Sea Fishing, some of the benefits given to the units are indicated below :

(i) Import of capital goods, com-